

Name of the Corporate Debtor: VIDARBHA INDUSTRIES POWER LIMITED; Date of Commencement of CIRP: 01-10-2024; List of Creditors as on: 30-12-2024; Name of IP: Mr. Bimal Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 12186

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	62000483387	2	62000383387	91.83			100000	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	28	89934232	28	52615968	0.08		37318264		Annexure 6
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	5606400904	14	5461460100	8.09			144940805	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		44	67696818523	44	67514459455	100.00		37318264	145040805	